

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-470(ND)/2017

COARM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2019**

**NAME OF THE COMPANY: Sh. Amit Kumar Malik Vs. M/s. Kindle Developers
Pvt. Ltd.**

SECTION: 7 of IBC, 2016

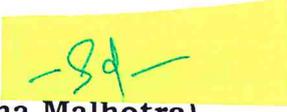
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Abhishek Pratap Singh &
Mr. Akshay Goel, Advocates
Mr. Rachit Mittal & Mr. Ankit Khara, Advocates
Present for the Respondent: Mr. Vivek Malik, Mr. Vivek Sinha,
Mr. Kartikya Jain & Mr. Himanshu, Advocates

ORDER

No time left in view of the constitution of the Special Bench. Renotify this
case on 13th January, 2020.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)